## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2496 ANSWERED ON:04.12.2009 THE RMAL POWER PROJECT IN KARNATAKA Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of POWER be pleased to state:

- (a) whether the Karnataka Power Corporation Limited (KPCL) and Chhattisgarh State Electricity Board have signed a Memorandum of Understanding (MoU) for establishing 1600 MW Thermal Power Project (TPP) with two units of capacity 600/700 MW each;
- (b) if so, whether application for long term coal linkage in the prescribed proforma has been submitted to the Union Government in this regard;
- (c) whether the State Government of Karnataka has requested the Union Government for revised coal linkage of 11 million ton per annum; and
- (d) if so, the time by which final decision is likely to be taken in this regard?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a): As informed by Chhattisgarh State Power Generation Co. Limited, a Memorandum of Understanding has been signed between Government of Chhattisgarh, Chhattisgarh State Electricity Board and Karnataka Power Corporation Limited (KPCL) for setting up of 1200 MW Thermal Power Project in Chhattisgarh by KPCL.
- (b) & (c): Yes, Madam. KPCL vide letter dated 15.12.2008 submitted application to Ministry of Coal with copy endorsed to CEA for long term coal linkage for new thermal power project at Godhna in Chhattisgarh with two units of 500 MW + 20% in first stage. Subsequently KPCL vide letter dated 13.05.2009 submitted revised application to Ministry of Coal with copy endorsed to CEA for long term coal linkage for new thermal power project at Godhna in Chhattisgarh with two units of 800 MW in first stage. In their above mentioned letter KPCL had requested for coal linkage of 11.0 MTPA for the above mentioned project.
- (d): Central Electricity Authority had requested KPCL to furnish status of preparedness of the project in respect of tie up for land & water. KPCL is yet to furnish water tie up for the project. CEA is in processing for prioritizing 12th Plan thermal power projects as per the coal linkage policy for 12th Plan projects.